

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:80
ANSWERED ON:01.12.2004
COMPLYING WITH HEALTH STANDARDS
Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether many hospitals in the country are not complying with the Health standards;
- (b) if so, whether the Government proposes to take action to ensure their compliance ; and
- (c) if so , by when and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Health being a state subject under the Constitution of India, it is the responsibility of the respective State Government of lay down health standards and to ensure compliance thereof in their States. However, the Government of India is in the process of formulating a Bill prescribing minimum standards and specifications for hospitals, nursing homes and other clinical establishments.